

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) Nos. 185-186 of 2018

IN THE MATTER OF:

Anil Chandanmal Singhvi

...Appellant

Versus

Union of India & Ors.

....Respondents

Present:

For Appellant:

Mr. S.N Mookherjee, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Prateek Gupta, Mr. Mohit Advani, Mr. Noor Dhillon, Ms. Priyanka Vora, Mr. Madhur Mahajan and Ms. Ambika Mathur, Advocates.

For Respondents:

Ms. Pinky Anand, A.S.G with Mr. Rajesh Ranjan, Mr. Anoop Dawar, Mr. Joel, Ms. Snidha Mehra, Mr. Chakitan, Ms. Kirti Dua, Advocates and Mr. E. Nagachandran, Deputy Director for Union of India.

With

Company Appeal (AT) Nos. 187-188 of 2018

IN THE MATTER OF:

Devendra Kumar Agrawal

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

For Appellant:

Mr. S.N Mookherjee, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Prateek Gupta, Mr. Mohit Advani, Mr. Noor Dhillon, Ms. Priyanka Vora, Mr. Madhur Mahajan and Ms. Ambika Mathur, Advocates.

For Respondents:

Ms. Pinky Anand, A.S.G with Mr. Rajesh Ranjan, Mr. Anoop Dawar, Mr. Joel, Ms. Snidha Mehra, Mr. Chakitan, Ms. Kirti Dua, Advocates and Mr. E. Nagachandran, Deputy Director for Union of India.

Company Appeal (AT) Nos. 185-186, 187-188, 189-190, 192, 196-197, 198-199, 200-201, 202-203, 204-205, 206-207, 208, 209 of 2018.

With

Company Appeal (AT) Nos. 189-190 of 2018

IN THE MATTER OF:

Sunil Hasmukhlal Shah

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

For Appellant:

Mr. S.N Mookherjee, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Prateek Gupta, Mr. Mohit Advani, Mr. Noor Dhillon, Ms. Priyanka Vora, Mr. Madhur Mahajan and Ms. Ambika Mathur, Advocates.

For Respondents:

Ms. Pinky Anand, A.S.G with Mr. Rajesh Ranjan, Mr. Anoop Dawar, Mr. Joel, Ms. Snidha Mehra, Mr. Chakitan, Ms. Kirti Dua, Advocates and Mr. E. Nagachandran, Deputy Director for Union of India.

With

Company Appeal (AT) No. 192 of 2018

IN THE MATTER OF:

Union of India, MCA

...Appellant

Versus

63 Moons Technologies Ltd. & Ors.

...Respondents

Present:

For Appellant:

Ms. Pinky Anand, A.S.G with Mr. Rajesh Ranjan, Mr. Anoop Dawar, Mr. Joel, Ms. Snidha Mehra, Mr. Chakitan, Ms. Kirti Dua, Advocates and Mr. E. Nagachandran, Deputy Director.

For Respondents :

Mr. S.N Mookherjee, Mr. Sudipto Sarkar and Mr. Salman Khurshid, Sr. Advocates with Mr. Abhijeet Sinha, Mr. Arvind, Mr. Prateek Gupta, Mr. Noor Dhillon, Mr. Mohit Advani, Ms. Priyanka, Mr. Madhur, Ms. Ambika and Mr. Saikat Sarkar, Advocates.

With

Company Appeal (AT) Nos. 196-197 of 2018

IN THE MATTER OF:

Jigish Shantilal Sonagara

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

For Appellant: Mr. S.N Mookherjee, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Prateek Gupta, Mr. Mohit Advani, Mr. Noor Dhillon, Ms. Priyanka Vora, Mr. Madhur Mahajan and Ms. Ambika Mathur, Advocates.

For Respondents: Ms. Pinky Anand, A.S.G with Mr. Rajesh Ranjan, Mr. Anoop Dawar, Mr. Joel, Ms. Snidha Mehra, Mr. Chakitan, Ms. Kirti Dua, Advocates and Mr. E. Nagachandran, Deputy Director.

With

Company Appeal (AT) Nos. 198-199 of 2018

IN THE MATTER OF:

Berjis Desai

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

For Appellant: Mr. S.N Mookherjee, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Prateek Gupta, Mr. Mohit Advani, Mr. Noor Dhillon, Ms. Priyanka Vora, Mr. Madhur Mahajan and Ms. Ambika Mathur, Advocates.

For Respondents: Ms. Pinky Anand, A.S.G with Mr. Rajesh Ranjan, Mr. Anoop Dawar, Mr. Joel, Ms. Snidha Mehra, Mr. Chakitan, Ms. Kirti Dua, Advocates and Mr. E. Nagachandran, Deputy Director.

Company Appeal (AT) Nos. 185-186, 187-188, 189-190, 192, 196-197, 198-199, 200-201, 202-203, 204-205, 206-207, 208, 209 of 2018.

With

Company Appeal (AT) Nos. 200-201 of 2018

IN THE MATTER OF:

Nisha Dutt

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

For Appellant: Mr. S.N Mookherjee, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Prateek Gupta, Mr. Mohit Advani, Mr. Noor Dhillon, Ms. Priyanka Vora, Mr. Madhur Mahajan and Ms. Ambika Mathur, Advocates.

For Respondents: Ms. Pinky Anand, A.S.G with Mr. Rajesh Ranjan, Mr. Anoop Dawar, Mr. Joel, Ms. Snidha Mehra, Mr. Chakitan, Ms. Kirti Dua, Advocates and Mr. E. Nagachandran, Deputy Director.

With

Company Appeal (AT) Nos. 202-203 of 2018

IN THE MATTER OF:

Prashant Desai

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

For Appellant: Mr. S.N Mookherjee, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Prateek Gupta, Mr. Mohit Advani, Mr. Noor Dhillon, Ms. Priyanka Vora, Mr. Madhur Mahajan and Ms. Ambika Mathur, Advocates.

For Respondents: Ms. Pinky Anand, A.S.G with Mr. Rajesh Ranjan, Mr. Anoop Dawar, Mr. Joel, Ms. Snidha Mehra, Mr. Chakitan, Ms. Kirti Dua, Advocates and Mr. E. Nagachandran, Deputy Director.

Company Appeal (AT) Nos. 185-186, 187-188, 189-190, 192, 196-197, 198-199, 200-201, 202-203, 204-205, 206-207, 208, 209 of 2018.

With

Company Appeal (AT) Nos. 204-205 of 2018

IN THE MATTER OF:

Manjay Prakash Shah

...Appellant

Versus

Union of India &Ors.

...Respondents

Present:

For Appellant: Mr. Salman Khurshid, Sr. Advocate with Ms. Misha Rohatgi, Advocate

For Respondents: Ms. Pinky Anand, A.S.G with Mr. Rajesh Ranjan, Mr. Anoop Dawar, Mr. Joel, Ms. Snidha Mehra, Mr. Chakitan, Ms. Kirti Dua, Advocates and Mr. E. Nagachandran, Deputy Director.

With

Company Appeal (AT) Nos. 206-207 of 2018

IN THE MATTER OF:

Diwang Sunderraj Neralla

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

For Appellant: Mr. Salman Khurshid, Sr. Advocate with Ms. Misha Rohatgi, Advocate

For Respondents: Ms. Pinky Anand, A.S.G with Mr. Rajesh Ranjan, Mr. Anoop Dawar, Mr. Joel, Ms. Snidha Mehra, Mr. Chakitan, Ms. Kirti Dua, Advocates and Mr. E. Nagachandran, Deputy Director.

Company Appeal (AT) Nos. 185-186, 187-188, 189-190, 192, 196-197, 198-199, 200-201, 202-203, 204-205, 206-207, 208, 209 of 2018.

With

Company Appeal (AT) No. 208 of 2018

IN THE MATTER OF:

63 Moons Technologies Ltd.

...Appellant

Versus

Union of India &Ors.

...Respondents

Present:

For Appellant:

Mr. S.N Mookherjee, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Prateek Gupta, Mr. Mohit Advani, Mr. Noor Dhillon, Ms. Priyanka Vora, Mr. Madhur Mahajan and Ms. Ambika Mathur, Advocates.

For Respondents:

Ms. Pinky Anand, A.S.G with Mr. Rajesh Ranjan, Mr. Anoop Dawar, Mr. Joel, Ms. Snidha Mehra, Mr. Chakitan, Ms. Kirti Dua, Advocates and Mr. E. Nagachandran, Deputy Director for Union of India.

With

Company Appeal (AT) No. 209 of 2018

IN THE MATTER OF:

Jignesh Prakash Shah

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

For Appellant:

Mr. Salman Khurshid, Sr. Advocate with Ms. Misha Rohatgi, Advocate

For Respondents:

Ms. Pinky Anand, A.S.G with Mr. Rajesh Ranjan, Mr. Anoop Dawar, Mr. Joel, Ms. Snidha Mehra, Mr. Chakitan, Ms. Kirti Dua, Advocates and Mr. E. Nagachandran, Deputy Director.

ORDER

21.01.2020: Post these matters for further hearing on **29th January, 2020**
at 3:00 P.M.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

am/gc